



सत्यमेव जयते

महाराष्ट्र शासन राजपत्र

असाधारण भाग पाच—अ

वर्ष १२, अंक ६]

गुरुवार, मार्च ५, २०२६/फाल्गुन १४, शके १९४७

[पृष्ठे ३, किंमत : रुपये ३६.००

असाधारण क्रमांक ९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके (इंग्रजी अनुवाद).

MAHARASHTRA LEGISLATURE SECRETARIAT

The following Bill was introduced in the Maharashtra Legislative Assembly on the **5th March, 2026** is published under Rule 117 of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. VIII OF 2026.

A BILL

*further to amend the Maharashtra Private Universities
(Establishment and Regulation) Act, 2023.*

Mah.
VIII of
2024.

WHEREAS, it is expedient further to amend the Maharashtra Private Universities (Establishment and Regulation) Act, 2023, for the purposes hereinafter appearing; it is, hereby, enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Private Universities Short title. (Establishment and Regulation) (Amendment) Act, 2026.

(१)

Amendment
of Schedule of
Mah. VIII of
2024.

2. In the SCHEDULE appended to the Maharashtra Private Universities (Establishment and Regulation) Act, 2023, in Part II, after entry 9, the following entry shall be added, namely :—

Mah.
VIII
of 2024.

- “10. Subhadra’s Novel Bhosale Private (SNBP) University, Pune, Headquarter’s at Gat No. 90, 94, 72/1, Near River Residency, Dehu-Alandi Road, Chikhali, Pimpri Chinchwad, Maharashtra–411 062.
- Subhadra’s Educational Society, Maharashtra Housing Board, Yerawada, Pune–411 006.”.
- Mamurdi Campus-
Sai Nagar, Pune-Mumbai Express way, near MCA’s International Stadium, Sant Tukaram Nagar, Mamurdi, Dehu Road, Pimpri-Chinchwad, Maharashtra–412 101.
- Wakad Campus-
JQ23+PWX,
Shankar Kalat Nagar, Wakad, Pimpri-Chinchwad, Maharashtra–411 057.
- Rahatani Campus-
Survey No. 29/2,
Off Rahatani-Pimple Saudagar Road, Near Akashganga Society, Pimpri-Chinchwad, Maharashtra–411 017.

STATEMENT OF OBJECTS AND REASONS

The Maharashtra Private Universities (Establishment and Regulation) Act, 2023 (Mah. VIII of 2024) is enacted for establishment, incorporation and regulation of self-financed private universities in the State of Maharashtra for development and advancement of higher education in the State and for matters connected therewith or incidental thereto.

2. Section 6 of the said Act, provides that the Government may after considering the report submitted by the Verification Committee under Sub-section (4) of section 5 of the said Act, if satisfied that the sponsoring body has complied with the provisions of section 5 of the said Act, permit the establishment of a private university by inclusion of the name, location and headquarter of the private university and its sponsoring body in Part II of the Schedule, by amending the Schedule by enacting a law by the State Legislature.

3. The Government after considering the report submitted by the Verification Committee under Sub-section (4) of section 5 of the said Act is satisfied that the sponsoring body the Subhadra's Educational Society, Maharashtra Housing Board, Yerawada, Pune-411 006, has complied with the provisions of section 5 of the said Act to permit the establishment of private university by the name of "Subhadra's Novel Bhosale Private (SNBP) University".

4. Therefore, to establish the Subhadra's Novel Bhosale Private (SNBP) University a self-financed university, the Government considers it expedient to amend Part II of the Schedule appended to the Maharashtra Private Universities (Establishment and Regulation) Act, 2023, suitably.

5. The Bill seeks to achieve the above objectives.

Mumbai,
dated the 4th March, 2026.

CHANDRAKANT (DADA) PATIL,
Minister for Higher and
Technical Education.

Vidhan Bhavan,
Mumbai,
Dated 5th March, 2026.

JITENDRA BHOLE,
Secretary-1,
Maharashtra Legislative Assembly.